

OA: - 1204/93 (3)

(4)
12-1-94

Hon' Mr. S. Das Gupta, A.M.
Hon' Mr. T.L. Verma, J.M.

None for the applicant.
None appeared on behalf of
the applicant on the two
previous occasions i.e. on
5.10.93 and 1.12.93. On
1.12.93 it was ordered, in
case there is no appearance
on behalf of the applicant
on the next date of hearing,
case shall be dismissed in
default.

In view of this, the petition
is dismissed in default.

Received
today

P.B. 1-94.

dz

Th.
J.M.

Wf
A.M.